

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1117
TO BE ANSWERED ON 29.07.2024**

SANCTION OF ESI HOSPITAL

1117. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a new 100-bedded ESI hospital was sanctioned in Sri City, Nellore district in the State of Andhra Pradesh more than 3 years ago;**
- (b) if so, the details thereof and the present status of the project;**
- (c) the name of Department which is likely to be started in the said Hospital;**
- (d) whether it is also a fact that the work is not progressing as expected;**
- (e) if so, the reasons therefor; and**
- (f) the time by which it is likely to be completed?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Employees' State Insurance Corporation (ESIC) has given in-principle approval on 05.03.2019 for setting up of a 100-bedded ESI hospital in Sri City of district Nellore (Andhra Pradesh).

This ESI hospital had been planned to provide primary, secondary & tertiary care medical services to ESI beneficiaries including preventive, promotive, curative and rehabilitative services, etc.

The construction work of the hospital could not be started for want of suitable land from the State Government.
